

Annexure 3

Name of the corporate debtor: VISWATMA MERCHANDISE PRIVATE LIMITED Date of commencement of CIRP: 29-12-2022; List of creditors as on: 12-1-2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed			Amount covered by security interest	Amount covered by guarantee	Whether related	% voting share in CoC					
1	State Bank Of India	10/01/23	96,17,92,573.79	95,79,20,517.79	Financial	1) Land measuring 44 decimal and along with a coldstorage constructed thereupon having ground floor 18800 sq ft and 1st floor 18800 sq ft totalling to 37600 sq ft 2) Land measuring 45.93 decimal with a godown constructed thereupon having floor area 20010 sq ft with tin shed in the name of the CD Deed no. 2206 & 1060	0	No	100.00%	0	0	-	3872056	Value of security interest yet to be ascertained, amount of Rs. 38,72,056 claimed as charges in the FORM C is under verification pending information
			96,17,92,573.79	95,79,20,517.79								0	3872056	